

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of April , 2015 (13.04.2015 to 17.04.2015)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
16.4.2015 Thursday At 10.30 A.M	1.	341/SM/2014 with I.A. No. 10/2015	Suo-Moto	Regulatory oversight of the management and governance of Indian Energy Exchange limited.
	2.	482/TDL/2014	NRPL	Application for the grant of Inter-State trading License in Category-IV
	3.	449/MP/2014	MPCL	Petition under Section 79 (1) (f) read with Section 60 of the Electricity Act, 2003.
	4.	17/SM/2014	Suo-Moto	Petition regarding default in payment of Unscheduled Interchanges (UI) Deviation Settlement Charges for the energy drawn in excess of the drawl schedule by Uttar Pradesh Power Corporation Limited.
	5.	228/GT/2014	NHPC	Approval of truing up of capital expenditure for the period 2009-14 & tariff Petition for 2014-19 in respect of Loktak Power Station.
	6.	I.A.No.03/2015 In Petition No. 312/TT/2014	PKTCL	Application for determination of transmission tariff for 400 KV D/C Koldam- Ludhiana transmission line for control period of 2014-2019.
	7.	I.A.No.04/2015 In Petition No. 384/TT/2014	PKTCL	Approval of tariff for section of 400 KV (Quad) 2XS/C Parbati-Koldam Transmission Line, starting from LILO point of Parbati (Banala) Pooling Station to Koldam HEP for control period of 2014-2019.
	8.	85/TT/2015	PGCIL	Approval for determination of transmission Tariff from anticipated DOCO to 31.03.2019 for 08 Nos assets under Eastern Region Strengthening Scheme-III in (ERSS-III) ER.
	9.	31/TT/2014	PGCIL	Determination of Transmission Tariff of Asset(A)-Two Nos of 63 MVAR 400 KV Line Reactor at 400 KV Balia (PG) Sub-Station (Extn) from DOCO(1.2.2014) to 31.3.2014 under Northern Region System Strengthening Scheme-XXIV (NRSS-XXIV) of Northern Region, for tariff block 2009-14 in NR.
	10.	07/RP/2015	PGCIL	Review of the Order dated 16.01.2015 passed in Petition No 207/TT/2012.

(T. D. PANT)
Deputy Chief (Legal)
13.04.2015

